

during July-November, 1990. No proposal for operating the scheme during the next season has been received from the State Government.

**Lack of Planning in Procurement of Computer system**

176. SHRI RAM SAGAR (SAIDPUR): Will the Minister of AGRICULTURE be pleased to state:

(a) the action taken on the observation of the C & AG contained in para 29 of his report for the year ending 31 March, 1989 (No. 2 of 1990) regarding lack of planing in procurement of a computer system for the Central Mariner Fisheries Research Institute, Cochin;

(b) the amount spent on the purchase of computers, unit-wise, during the last three years by the scientific units under the Ministry of Agriculture;

(c) the details of cases where computers have not been put to use and the reasons therefor; and

(d) the steps taken to put the computers into use?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) Sir, The matter has been enquired into and corrective measures have been taken to avoid recurrence of such blockage of funds.

(b) Indian Council of Agricultural Research has spent Rs. 2.23 crores on purchase of computers during the last three years.

(c) Nil

(d) Does not arise.

**Conversion of Telephone Exchanges into Electronics**

177. SHRI RAM SAGAR (SAIDPUR): Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some of the States have achieved a fete by converting all their exchanges into electronics, by connecting all district headquarters with the State capital and by providing Tehsils, Sub-Division and Taluk HQ with Telecom, facilities:

(b) if so, the details thereof; and

(c) the details of similar steps taken in contemplated to connect the districts in eastern Uttar Pradesh like Ghazipur, Jaunpur with Lucknow providing telecom link to all the Tehsils, Sub-Divisional and Taluk HQ and replacing all the exchanges with electronics?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) No, Sir.

(b) Does not arise.

(c) The district headquarters of Ghazipur and Jaunpur are already connected to the state capital through Varanasi trunk automatic exchange.

It is proposed to provide telecom link by the provision of STD facility for all the sub-divisional headquarters progressively during 8th plan period, with the future replacement of exchanges by electronic.

The following sub-divisional headquarters of Jaunpur and Ghazipur district are

proposed for provision of STD facility during the 8th plan period:-

Muhammadabad, Saidpur, Zamania, Machlishabar, Meriahun, Keraket and Shahganj.

#### **Road Accidents**

178. SHRI RAM SAGAR (Saidpur):  
SHRI JAG PAL SINGH:

Will the Minister of SURFACE TRASPORT be pleased to state:

(a) the number of vehicles, category-wise involved in road accidents in Delhi During past six months and how does this compare with the preceding last three years and the number of people killed in these accidents;

(b) the details of action taken against the persons found guilty and the number of claim cases pending for settlement;

(c) the main reasons for road accidents in Delhi;

(d) whether the DTC has been back into its fleet the private buses that were involved in fatal accidents;

(e) if so, the reasons therefor and how may of such buses have again been involved in accidents; and

(f) whether the Government proposes

to remvoe all such buses out of the fleet and if not, the reasons therefor?

THE MINISTER OF WATER RE-SOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) A statement is attached.

(b) Information is being collected and will be laid on the Table of the House.

(c) (i) Drivers' negligence

(ii) Over-speeding

(iii) Boarding and alighting

(iv) Inadequate street lighting

(v) Poor road conditions.

(d) Yes, Sir.

(e) In response to a directive issued by the Delhi High Court, the representations received from the private bus operators were examined by the Ministry of Surface Transport and a decision was taken to re-engage the buses which were involved in accidents. The reinductment is however subject to certain conditions such as blacklisting of drivers involved in fatal accidents, suspension of buses for varying periods etc. After re-engagement, none of the buses has been involved in fatal accidents again.

(f) Does not arise.